

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1410/(MAH)/2017



CORAM:

Present: SHRI M.K. SHRAWAT
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 04.12.2017

NAME OF THE PARTIES: Khandoba Prasanna Sakhar Karkhana Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
1	Vday Kulkarni	A.R. KUCB Fin-Credit	
2	CA S. Raghunath	for the respondent Petitioner.	

ORDER
CP 1410/I&BC/NCLT/MB/MAH/2017

1. Petitioner Representative is present.
2. By Order of the Bench, adjourned to **13.12.2017**.

(Also see Order Sheet of **CP No.1368/2017**).

Sd/-

M.K. SHRAWAT
Member (Judicial)

Date : 04.12.2017
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